

IN THE COURT OF SH VIMAL KUMAR YADAV, SPECIAL JUDGE (PC ACT), CBI-01,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

CBI Vs Kulamani Biswal and others.

Case No.253/2019

20.08.2020

Present : Sh. Tejvinder Singh, Ld. PP for CBI.

Sh. Rajeev Kumar Chauhan, Ld. Counsel for accused Kulamani Biswal.

Sh. Shishir Mathur, Ld. Counsel for accused Parbhat Kumar.

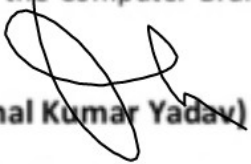
Sh. P.N.Upadhyay, Ld. Counsel for accused Rohit Reddy.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by
Sh. Sudhir Kumar, Reader of this court.

Sh. P.N.Upadhyay, Ld. counsel for the applicant/accused Rohit Reddy filed medical documents through whatsapp showing therein that the accused Rohit Reddy is suffering from COVID-19. He further seeks time to argue on the application U/s. 91 Cr.PC. after consulting with the senior/arguing advocate i.e. Sh. Mohit Mathur.

In view of the above, list the matter for consideration of application U/s. 91 Cr.PC. on **05-09-2020 at 02:00 P.M.**

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

20.08.2020

IN THE COURT OF SH VIMAL KUMAR YADAV, SPECIAL JUDGE (PC ACT), CBI-01,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

CBI Vs Vinay Kamal etc.

Case No.78/2019

20.08.2020

Present : Sh. Tejvinder Singh, Ld. PP for CBI.

Sh. Harsh Kumar Sharma and Ms. Vaibhvi Sharma Ld. Counsel along with accused Radha Kishan Gupta.

Sh.Ravi Bassi Ld. Counsel along with accused Vinay Kamal.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court.

This is a contested matter at the stage of defence evidence. In view of the circular No. Power/Gaz./RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi, New Delhi, defence evidence cannot be recorded. Accordingly, case is adjourned for DE on **16.09.2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official website.



(Vimal Kumar Yadav)

**Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi**

20.08.2020